

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1943
ANSWERED ON:19.08.2013
INSURANCE COVER TO PUBLIC TRANSPORT DRIVERS
Singh Shri Pradeep Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is contemplating to provide insurance cover to all public transport drivers in the country; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (b) The insurance cover is compulsory only in respect of Motor Third Party Liability risks as per the Motor Vehicles Act, 1988. An optional cover to protect against legal liabilities to paid drivers is available and the owner of the vehicles will have to opt and buy the insurance cover. The driver of Public Transport Vehicle is covered as per the provisions of the Workman Compensation Employees' Liability Act, 1923.